

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.(CAA)1516/230-232/MB/2018

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.09.2018

NAME OF THE PARTIES: Emacity Trade Pvt Ltd

Section 230-232 of the Companies Act, 2013.

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**ORDER**

**CP(CAA) 1516/230-232/MB/2018**

**CP(CAA) 1517/230-232/MB/2018**

**CP(CAA) 1518/230-232/MB/2018**

**CP(CAA) 1519/230-232/MB/2018**

Ld. Counsel for the petitioner present. In view of the order sheet is not available in the court, office is directed to present the order sheet before the court.

List on 19.11.2018.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

V. P. SINGH  
Member (Judicial)